NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. C.P. 156/2020

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2022

NAME OF THE PARTIES: - Sidharth J Bajaj & Ors.
V/s
J. Bajaj Tools and Engineering Industries Pvt. Ltd. & Ors.

APPEARANCE :

FOR THE PETITIONER **:** Absent

FOR THE RESPONDENT **:** Mr. Suresh Bajaj

Section: 241-242 of the Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **20.12.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

22.09.2022
Sushil